

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.4(37)-HC/Vol-II/2023/823**

**Dated, Agartala, the 12<sup>th</sup> January, 2024**

**NOTIFICATION**

Hon'ble the Chief Justice has been pleased to nominate below named Judicial Officer for participation in programme on Digital Transformation and Project Implementation for Central Project Co-ordinator / Registrar (IT) scheduled on 05.02.2024 to 09.02.2024 at the Indian Institute of Management, Bangalore :

**Shri Sarbajeet Choudhury** - **Deputy Registrar (Vigilance)-cum-Central Project Coordinator (CPC), High Court of Tripura, Agartala**

The attendance in the programme shall be treated as Official duty.

By Order,  
Sd/-  
**(Vishwajeet Pandey)**  
Registrar General

**No.F.4(37)-HC/Vol-II/2023/824-37**

**Dated, Agartala, the 12<sup>th</sup> January, 2024**

**Copy to :**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice S. Datta Purkayastha, Judge, High Court of Tripura, Agartala;
5. The Secretary to Hon'ble Mr. Justice B. Palit, Judge, High Court of Tripura, Agartala;
6. The Personal Assistant to the Registrar General, High Court of Tripura, Agartala;
7. The Registrar (Judl.), High Court of Tripura, Agartala;
8. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
9. Shri Sarbajeet Choudhury, Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala;
10. The System Analyst, Computer Section, High Court of Tripura, Agartala to upload the said Notification in the Official website of the High court of Tripura, Agartala;
11. The Superintendent (Accounts Section/Establishment Section), High Court of Tripura, Agartala.

**Also copy for information to :**

1. The Member (Human Resources), eCommittee, Supreme Court of India.

Registrar General